

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 25<sup>th</sup> March, 2015.**

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**Evasion of Vat**

**\*541. SH. GIAN CHAND GUPTA M.L.A.** :Will the Excise and Taxation Minister be pleased to state :-

- a) whether any SIT has been constituted by the Lokayukta in the Haryana state for the evasion of vat or taxes by the colonizers and other people; and
- b) if so, the total amount of taxes evaded togetherwith the action taken against the delinquent persons ?

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**Chandigarh:**  
**The 17<sup>th</sup> March, 2015**

**SUMIT KUMAR,**  
**Principal Secretary,**  
**Haryana Vidhan Sabha**